

PROFORMA-II

STATEMENT OF MOVABLE PROPERTY AS ON 31st MARCH 2011

Name of the M.L.A (in full) and to which the Office belong: **JAGARNATH MAHTO (DUMRI)**

Present Post held:

Present Pay (i) Basic Pay: **25500/-**

(ii) Gross Salary: **80500/-**

Sl. No.	Name and Details of Liquid assets	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own Name had and his/her relationship with public servant	Present Value	Remarks
1	Jewelry	3	4	5	6	7	8
1	(Gold/Silver/Diamond/Precious/Semi precious stones etc.)	1979 1990	GIFTED PURCHASE	18000 172000	WIFE WIFE	14000 420000	-
2	Motor Vehicles (Scooter, Motor Cycle, Car etc.)	2009 2010	BOLERO - PURCHASE SCORPIO - PURCHASE	60000 1050000	SELF SELF	43250 895000	
3	Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music Systems, RO Systems, Television etc.)	TV 2010 - Refrigerator 2010 -	PURCHASE PURCHASE	14000 8000	SELF SELF	6000 3000	
4	Electronic Equipments - (Computer/Laptop etc.)	1998	PURCHASE	16000	SELF	4000	
5	Furniture (Bulldozer)	2006	PURCHASE	31000	SELF	31000	

Date: **21/12/2011**

Signature: **[Signature]**

Note: The declaration form is required to be filled in and submitted by every member giving particular of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately, the approximate value in relation to the present condition may be indicated.